

aliens would be permitted only under licence. A third Decree was subsequently issued on 14-3-1972 which prohibits foreigners from engaging in thirtynine categories of work.

(b) No assessment of the impact of these laws is yet possible since this will depend on the manner in which they are implemented. The exact number of Indians who are likely to be affected as a result of these Decrees is not known at present.

RAID ON WORKERS' QUARTERS

*102. SHRIMATI PRATIBHASINGH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that an armed gang of more than 20 persons raided worker's quarters near the East Basuria colliery near Dhanbad in which several persons were killed/injured as a result of indiscriminate firing by the gang;

(b) if so, the details of the incident and the action taken to bring the culprits to book and to prosecute them; and

(c) what steps have been taken to bring about effective industrial peace in the Dhanbad coal belt ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR-MANGALAM) : (a) to (c) A statement giving the information is laid on the Table of the House.

STATEMENT

On April 2, 1973, at about 9.00 hours, a group of persons armed with fire arms like guns, rifles and country bombs attacked Dhowrah No. 4 of East Basuria colliery now under the Bharat Coking Coal Limited as Custodian consequent on the take-over of the non-coking coal mines by Government on January 31, 1973. The Government of Bihar have reported that

22-gun shots and bullet marks have been found on the outer walls of different quarters. At the place of occurrence about 22 empty cartridges, one live cartridge, two live bombs and one mis-fired bomb were recovered.

2. After the attack, one dead body with gun shot wounds was found at the spot. Another dead body stated to be that of a worker was reportedly taken away by the attacking party. According to the Government of Bihar fourteen persons received gun-shot and rifle shot injuries of whom three were in serious condition. One of these is reported to have expired.

3. It is understood that the police has registered cases under Sections 147/148/149/302/307 for rioting with murder and attempted murder, under Section 25 of the Arms Act and Section 5 of the Explosive Act. The FIR lodged with the Police gave 23 names. Of these, 18 were employees. All were arrested by the Police and have been suspended by the Bharat Coking Coal Limited. Reinforcements have been sent and patrolling in the area has been introduced.

मध्य प्रदेश के खान मालिकों को दिये जाने वाले रायल्टी के ठेको का नया न किया जाना

*103. श्री वीरन्द्र कुमार सखलेवा: क्या इत्यात और खान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि मध्य प्रदेश के मंदसौर जिले में लोह खनिज, चूने का पत्थर, धिया पत्थर इत्यादि अनेक खनिज और धातु, उपलब्ध है।

(ख) क्या यह भी सच है कि मंदसौर जिले की चूने की पत्थर की सूआखेड़ा खाने काफी पुरानी है और यद्यपि रायल्टी वसूल करने के लिये राज्य सरकार द्वारा दिया गया ठेका बहुत समय पूर्व समाप्त हो चुका है तथापि उसे फिर से नया

नहीं किया गया है जिसके परिणामस्वरूप राज्य को हानि हो रही है; और

(ग) यदि हा, तो इसके क्या कारण हैं ?

†[NON-RENEWAL OF CONTRACT FOR ROYALTY TO THE MINE OWNERS IN MADHYA PRADESH

*103. SHRI V. K. SAKHLECHA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that several minerals and metals such as iron ore, lime-stone, soap-stone are available in Mandasaur district of Madhya Pradesh :

(b) whether it is also a fact that the Suwa Khera lime-stone mines in Mandasaur District are quite old and the contract for royalty collection given by the State Government expired long ago and the same has not been renewed as a result of which the State are incurring loss; and

(c) if so, the reasons therefor ?

इस्पात और खान मंत्री (श्री एस० मोहन कुमार-मंगलम्) : (क) जी, हाँ। मध्य प्रदेश के मंडसौर जिले में चूनापत्थर के काफी अच्छे निक्षेप और हेमाटाइट, लौह अयस्क और मृत्तिकाओं के लघु प्राप्ति-स्थल होने की सूचना मिली है। जिले में सोप-स्टोन के किसी निक्षेप की सूचना नहीं मिली है।

(ख) और (ग) यह मामला राज्य सरकार में सम्बन्धित है।

†[THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a) Yes, Sir. Fairly good deposits of lime stone, minor occurrences of Hematite iron ore and clays have been reported from the Mandasaur district of Madhya Pradesh. No deposit of soap-stone has been reported from the district.

†[] English translation.

(b) and (c) This is a matter which is the concern of the State Government.]

WAR SHIPS FROM YUGOSLAVIA

*104. SHRI KALI MUKHERJEE : SHRI P. S. PATIL :

Will the Minister of DEFENCE be pleased to state :

(a) whether India is purchasing three war ships from Yugoslavia,

(b) if so, the terms of the purchase and foreign exchange to be spent thereon; and

(c) by what time they are likely to be delivered ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No, Sir.

(b) and (c) Do not arise.

ARMS AID TO PAKISTAN

*105. SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO : SHRI DEBANANDA AMAT : SHRI M. K. MOHTA : SHRI CHANDRAMOULI JAG-ARLAMUDI : SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL : SHRI VENIGALLA SATYA-NARAYANA : SHRI SITARAM KESRI : SHRIMATI SITA DEVI : SHRI M. S. ABDUL KHADER : SHRI G. R. PATIL : SHRI SURAJ PRASAD : SHRI J. P. YADAV : SHRIMATI PRATIBHA SINGH : SHRI V. K. SAKHLECHA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been invited to a report appearing in the *Hindustan Times* dated the 19th March, 1973, giving details of the arms aid to Pakistan by the United States and China; and